

## **BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA) No.736/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company	GMB Investment Pvt.Ltd. & Anr		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

20  
411

## ORDER

Ld. Counsel for the petitioners mentioned the matter for preponment of the date. Preponment is not possible. Therefore, case may be listed on 31/01/2018.

(Jinan K.R.)  
Member (J)

(V.P.Singh)  
Member (J)